

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
JOINT SITTING OF COURT NO. 1 & 2
FARIDKOT HOUSE
CAUSE LIST

Date: 8th September, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 356/2013	S.K. Goyal Vs Chairperson, CPCB & Ors.	Mr. S.K. Goyal, in person Ms. Alpana Poddar, Adv. for R – 1 Mr. Vikas Malhotra, Adv. for R – 2 Mr. Om Prakash, Adv. for R – 3 Mr. B.V. Niren, Adv. for R – 4 Mr. B.S. Shukla, Adv. for R - 5
FOR ADMISSION			
2.	Original Application No. 385/2015	Ram Shankar, Adv. Vs. Union of India & Ors.	Mr. Santhakumaran. A & Mr. Mayil Samy. K, Advs. for Applicant
3.	Original Application No. 386/2015 (M.A. No. 917/2015 & M.A. No. 918/2015)	Narendra Kumar Vs. Union of India & Ors.	Mr. Rabin Majumder & Mr. Anjan Sinha, Advs. for Applicant
4.	Original Application No. 387/2015	Resident Welfare Association Sector-31 (Regd.) Vs. Haryana Urban Development Authority & Ors.	Mr. Rohit Goel, Adv. for Applicant
5.	M.A. No. 928/2015 in Original Application No. 6/2012	Manoj Misra Vs. Union of India & Ors.	Mr. Vivek Kumar Tandon, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
6.	Original Application No. 295/2015 (M.A. No. 763/2015)	Raj Kumar Saluja Vs. Government of NCT of Delhi & Anr.	Mr. B. Anand, Adv. for Applicant Mr. D. Rajeshwar Rao and Mr. Charanjeet Singh, Adv. for GNCT, Delhi & Dept. of Tpt. Mr. Narender Pal Singh, Adv. for GNCTD
7.	Original Application No. 296/2015 (M.A. No. 764/2015)	Satya Prakash Bagla Vs. Government of NCT of Delhi & Anr.	Mr. B. Anand, Adv. for Applicant Mr. D. Rajeshwar Rao and Mr. Charanjeet Singh, Adv. for GNCT, Delhi & Dept. of Tpt. Mr. Narender Pal Singh, Adv. for GNCTD

FOR HEARING

8.	Original Application No. 96/2015	Anil Kumar Mahajan Vs Union of India & Ors.	Mr. Ajit Sharma, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Ms. D. Bharthi Reddy, Adv. for R-2 to 5 & 7 Mr. Rahul Verma, Adv. Mr. Mukesh Verma, Adv. for R - 6
9.	Original Application No. 40/2015 (M.A No. 101/2015, M.A No. 162/2015 & M.A No. 239/2015)	Sandeep Kumar Vs MoEF & Ors.	Mr. Kapil Joshi, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. Rahul Verma, Adv. for R – 2 to 4 Mr. Mukesh Verma, Adv. for R - 5 Ms. Harleen Kaur, Adv. for R – 6 & 7
10.	Original Application No. 10/2015 (M.A No. 27/2015 & (M.A. No. 744/2015)	Indian Council for Enviro-legal Action Vs National Ganga River Basin Authority & Ors.	Mr. M.C. Mehta, Adv. for Applicant Mr. A.K. Prasad, Adv. for R -1 Mr. Rahul Verma, Adv. for R – 2 Ms. Alpana Poddar, Adv. for R – 3 Mr. Gaurav Dhingra, Adv. for R – 4 Ms. Panchajanya Batra Singh, Adv. for R-5 Mr. Mukesh Verma, Adv. for R – 6 Mr. Antima Bazaz, Adv. for R-9 Mr. S. L. Gundli for CPCB Mr. A. R. Takkar, Adv. for MoEF & CC Mr. B. V. Niren, Adv. Mr. Sunil Prakash Sharma, Adv. for Nagar Nigam, Haridwar Mr. A. R. Takkar, Adv. for Hero Motor Corp.
11.	Original Application No. 27 (T _{HC})/ 2013	Baldev Singh & Anr. Vs State of Punjab & Ors.	Mr. Atul Lakhanpal, Adv. for Applicant Mr. A.D.N. Rao, Adv. (Amicus Curiae) Mr. Anil Soni, Adv. for R – 1 Mr. A.R. Takkar, Adv. for R – 2 Mr. P.N. Puri, Adv. for R – 5 Mr. Digvijay Singh, Adv. for R – 7 Mr. Tilak Raj, Adv. for R – 8 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 9 Mr. Shubham Bhalla, Adv. for R - 10
12.	Original Application No. 43 (T _{HC})/ 2013	Brig. H.S. Brar Vs State of Punjab & Ors.	Mr. Anil Soni, Adv. for R – 1 Ms. Saumya Jain, Adv. for R - 2 Mr. P.N. Puri, Adv. for R – 3 Mr. Rajpal Singh, Adv. for R – 4 Mr. Sumeer Sodhi, Adv.
13.	Original Application No. 44 (T _{HC})/ 2013	Dr. Sher Singh & Ors. Vs State of Punjab & Ors.	Ms. Puja Dewan, Adv. for R – 1 Mr. Raktim Gogoi, Adv. for R – 2 Mr. A.R. Takkar, Adv. for R – 3 Mr. Shubham Bhalla, Adv. for R - 5
14.	Original Application No. 54 (T _{HC})/ 2013	Sampuram Singh Vs State of Punjab & Ors.	Ms. Puja Dewan, Adv. for R – 1 Mr. Bhagat Singh, Adv. for R – 2 Mr. A.R. Takkar, Adv. for R – 3 Mr. Shubham Bhalla, Adv. for R – 4 Mr. Raktim Gogoi, Adv. for R – 5 Mr. Amit Dubey, Adv. for R – 6 Mr. Dhiraj Sinha, Adv. for R -8
15.	Original Application No. 19(T _{HC})/2013 (M.A No. 692/2013)	Court on its own motion Vs State of Punjab	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. (Amicus Curiae) Mr. Anil Soni, Adv. for R – 1 & 2 Mr. A.R. Takkar, Adv. for R – 3 Mr. Nikhil Jain, Adv. for R - 4

16.	Original Application No. 59/2012 (M.A No. 203/2013, M.A No. 887/2013 & M.A No. 134/2015)	Vikrant Kumar Tongad Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. alongwith Mr. Ritwick Dutta, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. M. Dutta, Adv. for R – 2 & 8 Ms. Savitri Pandey, Adv. for R - 3 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Ravindra Kumar, Adv. for R–6, 7 &9 Mr. Arun Bhardwaj, Sr. Adv. alongwith Mr. Pawan Upadhyay, Adv. for R - 8 Mr. Vivek K. Tamkha, Adv. for R – 10 Mr. B.V. Niren, Adv. for CGWA Mr. Avijit Bhushan, Adv. for UPDSIDC Mr. Ramesh Jerath, Adv. for Cosmic Mr. K.T.S. Tulsii, Sr. Adv. along with Mr. Pinaki Mishra, Sr. Adv. along with Mr. R. Chandrachand, Adv. for Noticee 1 Mr. Anil Divan, Sr. Adv. along with Mr. Ranvir Singh, Adv. for Noticee 3 Mr. Piyush Kumar, Adv. for Noticee 4 Ms. Amrita Panda, Adv. for Noticee 5 & 9 Mr. Rajiv Nayyer, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for Noticee 7 Mr. Arun Bharadwaj, Sr. Adv. along with Mr. Pawan Upadhyay, Adv. for Noticee 8 Mr. Debesh Panda, Adv. for Noticee 10 Mr. Anmol Sinha, Adv. for Noticee 11 Mr. M. Salim, Adv. for Noticee 12 Mr. S.K. Agarwal, Adv. for Unit No. 30
17.	Original Application No. 21/2014 (M.A No. 155/2015, M.A. No. 284/2015, M.A No. 394/2015, M.A No. 412/2015 to M.A No. 414/2015, M.A No. 420/2015, M.A No. 482/2015, M.A No. 502/2015, M.A. No. 618/2015, M.A. No. 631/2015, MA. No. 683/2015 M.A. No. 778/2015 & M.A. No. 812/2015)	Vardhaman Kaushik Vs Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Narender Pal Singh, Adv. for R – 2 & 4 Ms. Alpana Poddar, Adv. for R – 3 Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for South & North MCD Ms. Savitri Pandey, Adv. State of U.P Mr. Balendu Shekhar, Adv. for EDMC Ms. Sakshi Popli, Adv. for NDMC Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Mr. A.K. Prasad, Adv. for R-6 & 7 Mr. B.V. Niren, Adv. Mr. D. Rajeshwar Rao, Adv. for Delhi Traffic Police Mr. Nishant Gautam, Adv. Ms. Pinky Anand, ASG, Mr. Rajesh Ranjan & Ms. Somya Rathore, Adv. Mrs. Avnish Ahlawat & Mr. Nitesh Kumar Singh, Adv. for DTC/SIBU Mr. Kabir S. Bose, Adv. for WBPCB Mr. Jayesh Gaurav, Adv. for JSPCB Mr. Atul Jha, Adv. for State of Chhattisgarh Mr. Jogy Scaria, Adv. for State of Kerala Ms. Aruna Mathur, Adv. for State of Sikkim Mr. Sapam Biswajit Meitei, Adv. for State of Manipur Mr. Rudreshwar Singh, Adv. for BSPCB Mr. K. V. Jagdishvaran, Adv. for Andaman & Nicobar Islands Ms. K. Enatoli Sema, Adv. State of Nagaland Mr. Pulkit Prakash, Adv. for State of Mizoram

			Mr. Apporva Misra, Adv. for BRPL & BYPL Mr. Saurav Agrawal, Adv. for IGL Mr. Sunil Satayarth, Adv. for DCB Mr. Gopal Singh, AOR & Mr. Varsha Poddar, Adv. for State of Tripura Ms. Nupur Kanungo, Adv. for State of Gujarat Mr. Dinesh Kumar Garg, AOR & Mr. Dhananjay Garg, Adv. for State of Uttarakhand Mr. Shiv Mangal Sharga, AAG with Ms. Shrey Kapoor, Adv. for State of Rajasthan
18.	Original Application No. 95/2014	Sanjay Kulshrestha Vs Union of Indai & Ors.	Mr. Manish Shrivastava, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 to 6 Mr. Rahul Choudhary, Adv. for R – 7 Mr. Kabir S. Bose, Adv. for R-9
19.	Original Application No. 303/2015	Supreme Court Women Lawyers Association Vs. Union of India & Ors.	Ms. Bhakti Pasrija Sethi, Ms. Prerna Kumari & Ms. Mamta Ravi, Advs. Mr. Vishwedra Verma, Adv. for MoEF Ms. Savitri Pandey alongwith Ms. Azma Parveen, Advs. for State of UP Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv.
CASES OF COURT NO. 2			
FOR ADMISSION			
20.	R. A. No. 27/2015 (M.A. No. 911/2015) in Original Application No. 269/2013	Mrs. Rajni Chawla Vs. Haryali Welfare Society & Ors.	Mr. Kalyani Lal, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
21.	Original Application No. 157/2015 (M.A. No. 470/2015)	Sh. Davinder Pal Singh Vs. Govt. of NCT of Delhi & Ors.	Mr. Pankaj Vivek, Adv. for the Applicant Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for State of U.P. Mr. Dhruv Mehta, Sr. Adv. for R-2 & 3 Mr. Ajay Bhargava, Adv. for R-4 Mr. A. K. Prasad, Adv. for R-6 & 7 Mr. Jaideep Kumar, Adv. for R-8 Mr. Anil Grover, AAG Mr. Shoaib Haidir, Adv. Ms. Savitri Pandey, Adv. for R-10
22.	Original Application No. 256/2015	Association of Radio Taxis Vs. Govt. of Delhi & Ors.	Ms. Sonal Jain, Advocate for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. D. S. Narula, Sr. Adv. with Mr. Lomesh Kiran, Adv. for R-2 & 3 Mr. D. Rajeshwar Rao for MCT & Delhi Police Mr. Pinaki Mishra, Sr. Adv. with Mr. Susmit Pushkar, Adv. for R-4 Mr. Mohit Chadha, Adv. Ms. Vanita Bhargava, Mr. Ajay Bhargava & Mr. Arvind Ray, Advs. for R-5 Mr. A. K. Prasad
23.	Original Application No. 268/2015	Sanjay Arora Vs. Govt. of NCT Delhi & Ors.	Mr. Jitender Chaudhary, Adv. for Applicant Mr. Vivek Kumar Tandon, Adv. for R-1 Mr. A. K. Prasad, Adv. for R-2 Mr. Arvind Kumar, Adv. for R-3 & 4 Ms. Sakshi Popli, Adv. for R-5 & 6

FOR HEARING

24.	Original Application No. 85/2015 M.A.No.259/2015)	Centre for Wildlife & Environmental Litigation Vs. U.O.I. & Ors.	Mr. Gaurav Kumar Bansal, Adv. For the Applicant Mr. Vishwendra Verma and Ms. Shivali, Adv. for R-1 Ms. Mamta Tandon, Adv. for Mr. V.K. Tondon, Adv. for R-2 & 10. Mr. Dinesh Jindal, Law Officer, DPCC, R-4 Mr. A. Kr. Prasad, Adv. for R-6 Mr. Kush Sharma and Mr. Rajiv Bansal, Adv. for –R-7 Mr. Shubra Parashar, Adv. for SDMC Mr. Balendu Shekhar, Adv. for MDC Mr. Akshay Abrol, Adv. for EDMC
25.	Original Application No. 167/2014 (M.A. No. 599/2014)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs U.O.I. & Ors.	Mr. Rahul Chaudhary and Ms. Maneka Kaur, Adv. For the Applicant Ms. P. Batra Singh, Adv. for R-1 Ms. Divya Jain, Adv. for Mr. Anil Arover, AAG, Haryana for R-2 Mr. Pinaki Mishra, Sr. Adv. with Ms. Rakhi, Adv. Mr. Paras Tripathi, Sr. Adv. along with Ms. Syed Amber, Tarun Dabas Adv. for R-6 to 8 Mr. Anil Grover, AAG and Mr. Rahul Khurana, Adv. for R-1 to 5 & 9, 10
26.	Original Application No.183/2014.	Toxics Link Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant. Ms. P. Batra Singh, Adv. for R-1 Mr. S.L. Gundli Sr.Law Officer,CPCB forR-2 Mr. A. K. Prasad, Adv. for R-3 Mr. Dhananjaj Baijal, Adv. For R-4 Mr. Anil Shrivastav,Sanyam Saxenafor R-5 Mr. Shuvodeep Roy, Adv. for R-6 Mr. K.V. Jagdishvaran, Adv. for R-7 Mr. Rudreshwar Singh and Mr. Gopal Jha, Adv. for R-8 Ms. Yogmaya Agnihotri, Adv. for R-9 Mr. Shubham Bhalla, Adv. for R-10 Mr. Alok Kumar, Adv. for R-11 Mr. Balendu Sakhar, Adv. for R-12 Mr. Pradeep ,Adv. Mr. Daleep Kr. Dhayani, Adv. for R-13 Mr. Narender Hooda, Sr. Adv. for R-14 Mr. D.K.Thakur, Adv. for R-15 Mr. Arif Sikander Mir, Adv. for R-16 Mr. Jayesh Gaurav, Adv. for R-17 Mr. Devraj Ashok, Adv. for R-18 Mr. Jogy Scaria, Adv. for R-19 Mr. Rajul Shrivastava, & Dr. P.K. Shrivastava, Adv. for R-20 Mr. Tayenjam Momo Singh,Adv.for R-21 Mr. Pragyan Sharma, Adv. for R-22 Mr. K.V. Garish Chaudhary, Adv.forR-23 Mr. A.K. Panda, Adv. for R-24 Mr. Abhimanyu Garg, Adv. for R-25 Mr. Anup Singh, Adv. for R-26 Mr. Anil Shrivastav and Mr. Sanyam Saxena, Adv. for R-27 Mr. Rajeev Roy, for Mr. M-Yogesh, Adv. for R-28

			<p>Ms. Ritu Raj Biswas, Adv. for R-29 Mr. Mukesh Verma, Adv. for R-30 Mr. Pradeep Misra, Adv. for R-31 Mr. Amit Agarwal, Adv. for R-32 Mr. Suryanaran Singh, Adv. for R-45 Ms. Savitri Pandey, Adv. for R-61 Mr. K.V. Jagdishvaran, Adv. for APCC Andaman & Nicobar Islands Mr. Rudreshwar Singh, Adv. for Bihar SPCB Mr. Vineet Malik, Adv. for State of Haryana Mr. Gopal Jha, Adv. for State of Bihar Mr. B.V. Niren and Mr. A. Kumar Prasad, Adv. for DGFT Mr. Jogy Scaria, Adv. for Kerala SPCB Mr. Bikas Kar Gupta, Adv. for State of WB Mr. Devraj Ashok, Adv. for Karnataka SPCB Mr. Pragya Sharma and Heshu, Adv. for State and Board Govt. of Mizoram Mr. Shuvodeep Roy, Adv. for Assam PCB Mr. M. Yogesh Kanna and Ms. J. Janani, Adv. for State of Tamil Nadu Mr. Amit Agarwal, Adv. for WBPCB. Mr. Anil Shrivastav, Adv. For State of Arunachal Pradesh. Mr. Rajul Shrivastav, Adv. For MPPCB. Rituraj Bisnoi and Mr. Gopal Singh, Adv. for Tripura PCB Mr. Digvijay, Adv. for SDMC Mr. Atmaram N.S. Nandkaran, Mr. D.L. Ande, Bansuri, Mr. Nikhil D Pai, Ms. Neha U. Kholkar and Pernam Bhandari, Adv. for State of Goa</p>
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Date: 8th September, 2015
TIME: After the above Bench

HON'BLE MR JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 15/2011 (M.A No. 156/2013) (PH)	Satish Umesh Prabhu & Ors. Vs Matoshree Infrastructure Pvt. Ltd.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. for Applicant Mr. Shivaji M. Jadhav, Adv. for R – 1 Mr. Mukesh Verma, Adv. for R – 2 to 4 Mr. Anish R. Shah, Adv. for R – 6 Mr. Vivek Chib, Adv. for R - 7
2.	Appeal No. 40/ 2014 (M.A.No.706/2014, M.A.No.709/2014, & M.A.No.710/2014)	Agson Global Pvt. Ltd. Vs. State of Haryana & Ors.	Mr. Ravi Gupta Sr. Adv. with Ms. Priyanka K. Dar, Adv. for the Appellant Ms. Anubha Agrawal, Adv. for R-1 & 2 Ms.Panchajanya Batra Singh, Adv. for R-3

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

DATE: 8th September, 2015

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 79/2014 (M.A No. 694/2014 & M.A.No.511/2015)	Debadityo Sinha & Ors. Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for R – 2 Mr. Pradeep Mishra, Adv. for R – 3 Mr. Dhruv Mehta, Sr. Adv, Ms. Alpana Kripal & Mr. Anshul Sehgal Advs. for R – 4

For orders, cause list and other information please visit our website: www.greentribunal.gov.in